

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Sh. Rohit Negi S/o Sh. Jagmohan Singh, from the post of Personal Assistant (P.A) of this office, is hereby accepted at his own request and he stands relieved from his duties with immediate effect.


3.11.23

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 85801-831/Estt.-I/PF/2023

Dated, Delhi the 03 NOV 2023

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ South District, Saket Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (South District, Saket Courts, New Delhi) – Leave Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Sh. Rohit Negi, Personal Assistant, posted in the Court of Sh. Sh. Vivek Kumar Gulia, Ld. ASJ, Electricity, South District, Saket Courts, New Delhi, to tender her Relieving Report accordingly.


03/11/23

(Simmi Kapoor)

Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi